

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH

O.A. No. 605/92

XXXXXX

198

DATE OF DECISION 11.9.1992

Smt. Vanita Vijay Kulkarni Petitioner

Shri S.P. Kulkarni Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Shri J.G. Sawant Advocate for the Respondent(s)

CORAM

Hon'ble Mr. Justice S.K. Dhaon, Vice Chairman

Hon'ble Mr. M.Y. Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

(4)

OA.NO. 605/92

Smt. Vanita Vijay Kulkarni ... Applicant
v/s.

Union of India & Ors. :: Respondents

CORAM: Hon'ble Vice Chairman Shri Justice S.K.Dhaon
Hon'ble Member (A) Shri M.Y.Priolkar

Appearance

Shri S.P.Kulkarni
Advocate
for the Applicant

Shri J.G.Sawant
Advocate
for the Respondents

ORAL JUDGEMENT

Dated: 11.9.1992

(PER: S.K.Dhaon, Vice Chairman)

M.P.No.463/92 filed on behalf of the applicant is allowed. Delay Condoned. M.P. disposed of.

✓ 2. On 28.7.1992 Shri Sawant prayed for and ^{was} granted four weeks time to file a reply. However, no reply has been filed. He prays for more time. In view of the order we are about to pass, no useful purpose will be served in granting any further time.

3. After hearing the counsel for the applicant and Shri Sawant, we direct the Chief Personnel Officer, Central Railway Bombay to dispose of the representation dated 5.11.1990 of the applicant as expeditiously as possible but not beyond a period of three months from the date of receipt of a certified copy of this order from the applicant. The applicant is permitted to transmit the certified copy of this order to the aforesaid officer under Registered Post Acknowledgement Due.

4. With these directions this application is disposed of finally but without any order as to costs.

(M.Y.PRIOLKAR)
MEMBER (A)

(S.K.DHAON)
VICE CHAIRMAN